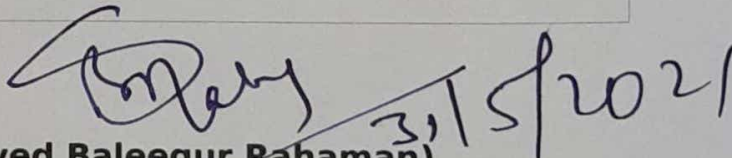


In the Court of **Sri. Syed Baleegur Rahaman**

III Addl District and Sessions Judge,  
Sit at Anekal, Bengaluru Rural District,  
Cause List Dated: **01-06-2021**.

<b>(Morning Session)</b>	<b>(Afternoon Session)</b>
<b>Hearing</b> 1. CrI.R.P. 5022/2021	<b>Objection by</b> 1 CrI. Misc. 5191/2021
<b>Evidence</b> 2 SC 16/2010 3 SC 5012/2015 4 SC 5030/2015 5 SC 5001/2016 6 SC 5012/2017 7 SC 5028/2017 8 SC 5036/2017 9 SC 5008/2019	<b>Production of Accused</b> 2 SC 5021/2021 3 SC 5026/2021
<b>Notice</b> 10 CrI.R.P. 5024/2021	<b>NBW to Accused</b> 4 SC 5009/2014 5 SC 5012/2018 6 SC 5028/2019
<b>Attachment Warrant</b> 11 SC 71/2013	<b>Hear Before Charge</b> 7 SC 5028/2020 8 SC 5068/2020 9 SC 5024/2021
<b>Awatit TCR</b> 12 CrI.A. 5011/2020 13 CrI.A. 5002/2021 14 CrI.A. 5006/2020	<b>Argument</b> 10 SC 5044/2015 11 CrI. A. 5001/2020 12 CrI. A. 5002/2020
<b>Call on</b> 15 SC 5030/2020	

  
(Syed Baleegur Rahaman)

III Addl. District and Sessions Judge,  
Sit at Anekal, Bengaluru Rural District.

III Addl. Dist. & Sessions Judge  
Anekal, Bangalore Rural Dist.

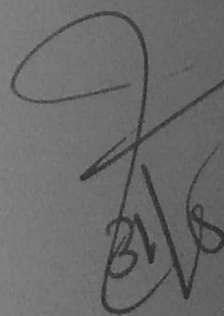
**NOTE:**

1. All Advocates are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.

Matter listed on 01.06.2021 for hearing in the court of I Addl. Civil Judge & JMFC, Anekal

Sl.No.	Morning Session	Sl.No.	Afternoon Session
1	CC No.756/2008	16	CC No.1480/2008
2	CC No.128/2009	17	CC No.1170/2008
3	CC No.849/2010	18	CC No.1684/2008
4	CC No.1324/2014	19	CC No.1415/2011
5	CC No.321/2014	20	CC No.522/2014
6	CC No.616/2015	21	CC No.1319/2014
7	CC No.1287/2015	22	CC No.917/2015
8	CC No.1193/2016	23	CC No.1335/2016
9	CC No.1952/2017	24	Clr Misc No.542/2018
10	CC No.1602/2017	25	Crl Misc No.127/2020
11	CC No.1491/2017	26	Crl Misc No.360/2020
12	CC No.1830/2018	27	Crl Misc No.76/2021
13	CC No.1961/2018	28	PCR No.28/2020
14	CC No.1445/2019	29	OS No.21/2015
15	CC No.10933/2020	30	OS No.501/2011

I Addl. Civil Judge & JMFC,  
Anekal

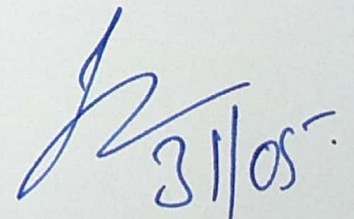
  
31/8

**Name of the Court: II Addl. Civil Judge & JMFC,  
Anekal cause list dated: 01-06-2021**

<b>Sl. No.</b>	<b>Morning Session</b>	<b>Sl. No.</b>	<b>Afternoon Session</b>
1	CC No. 3560/2020	1	CC No. 1184/2017
2	CC No. 55/2020	2	CC No. 1630/2017
3	CC No. 107/2021	3	CC No. 1885/2017
4	CC No. 88/2021	4	CC No. 1291/2016
5	CC No. 169/2021	5	CC No. 2287/2016
6	CC No. 1970/2016	6	CC No. 1279/2008
7	CC No. 1393/2018	7	CC No. 1370/2011
8	CC No. 529/2018	8	CC No. 1495/2011
9	CC No. 698/2018	9	CC No. 106/2015
10	CC No. 255/2018	10	CC No. 386/2016
11	CC No. 1233/2016	11	CC No. 697/2018
12	CC No. 1250/2016	12	CC No. 1528/2019
13	CC No. 1078/2016	13	CC No. 897/2014
14	CC No. 977/2016	14	CC No. 607/2014
15	CC No. 272/2008	15	CC No. 42/2014

**Date : 31-05-2021**

**Place : Anekal**



**II ADDL. CIVIL JUDGE & JMFC,  
Anekal.**